

Broad Peak Investment Holdings Ltd. And Anr Vs Broad Peak Capital Advisors Llp And Anr

Court: Delhi High Court

Date of Decision: Jan. 20, 2025

Acts Referred: Code of Civil Procedure, 1908 " Order 39 Rule 1, Order 39 Rule 2
Trade Marks Act, 1999 " Section 11(1), 12, 27(2), 28(3)

Hon'ble Judges: Amit Bansal, J

Bench: Single Bench

Advocate: Shwetasree Majumder, Priya Adlakha, Sucharu Garg, Shilpi Sinha, Ramesh Singh, Mohit D. Ram, Nayan Gupta

Final Decision: Dismissed

Judgement